

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1412(KB)2018  
IA(I.B.C)/758(KB)2024,  
IA(I.B.C)/755(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	<b>PUNJAB NATIONAL BANK VS DIVINE ALLOYS &amp; POWER CO LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Rajesh Kumar Agrawal, Liquidator

Ms. Pooja Agrawal, Adv. ] for Liquidator

Mr. Avijit Tewary, Adv. ] For Regional Provident Fund Authority in IA(IB) 758 of 2024

**ORDER**

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/758(KB)2024:**
  - a. Ld. Counsel appearing for the Respondent seeks sometime to file Reply Affidavit in this matter. At request, two week's time is granted to do the same.
  - b. List this matter **on 22.05.2024.**
3. **IA(I.B.C)/755(KB)2024:**
  - a. This is an application for placing on record the Progress Report which is placed at page 7 onwards and this application is supported by an affidavit at page 5 onwards.
  - b. It is submitted that an application for private sale would have been taken up.
  - c. The Progress Report is taken on record and accordingly this **IA(I.B.C)/755(KB)2024 is allowed and disposed of.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**